

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/1495/2019
(in O.A. No. 200/848/2011)

Jabalpur, this Tuesday, the 31st day of December, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India, Through the Secretary,
Ministry of Defence, South Block, New Delhi, Pin 110001
2. Chairman & Director General,
Ordnance Factory Board, Ayudh Bhawan,
10-A,S.K.Bose Road, Kolkata, Pin 700001
3. The General Manager, Ordnance Factory,
Katni (MP), Pin Pin-4583504

- Applicants

(By Advocate –**Shri S.K.Mishra**)

V e r s u s

1. Umashankar Singh, Aged about 45 years,
S/o Shri Rajbahadur Singh, Chargeeman,
II(T) Personal No. Electrical/ 842581/EM,
Ordnance Factory, Katni, (MP),Pin 483504
2. Ashutosh Kurariya, Aged about 44 years,
S/o Shri Bhagwandas Ji Kurariya, Electrician Highly Skilled I
Personal No. 49/EM/2584, Ordnance Factory
Katni, (MP), Pin 483504

-Respondents

O R D E R (Oral)

By Navin Tandon, AM:-

This M.A. has been filed by the applicants (respondents in O.A.) for extension of three months' time to comply with the order dated 26.09.2019 passed in O.A. No. 200/848/2011.

2. The applicants submit that the original respondents have taken steps to implement the order of the Hon'ble Tribunal. The implementation of the directions contained in the order is time taking process. Some more time is required to complete the exercise.

3. We have considered the M.A. and grant further three months' time to the applicants (respondents in O.A.) to comply with our order.

4. Accordingly, the M.A. No. 200/1495/2019 is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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